

(a) whether the Project and Equipment Corporation of India Ltd. (PEC) is facing a business crisis ;

(b) if so, the reasons therefor ; and

(c) the steps proposed by Government to improve the business of the Corporation ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) No, Sir.

(b) and (c). Do not arise.

Allocation of Funds to States for Promotion of Tourism

1577. **SHRI GURDAS KAMAT :** Will the Minister of TOURISM be pleased to state :

(a) the allocation of funds to States during 1986-87 for development of tourism and construction of hotels ; and

(b) the proposed allocation for this purpose for 1987-88 ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b). Allocation of Funds for provision of tourism infrastructure is not made on State-wise basis but keeping in view the specific requirements of a particular scheme/project. Plan allocation for Department of Tourism for 1986-87 is Rs. 18.27 crores (Revised Estimates) and Rs. 23.00 crores (Budget Estimates) for 1987-88.

Agreement with Foreign Countries to Manufacture Submarines

1578. **SHRI MOHANBHAI PATEL :** Will the Minister of DEFENCE be pleased to state :

(a) whether any agreement has been made with foreign countries to manufacture most up-to-date submarines ;

(b) if so, the outlines of the agreement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a). Yes, Sir.

(b) The board terms of agreement cover total technical support and technology transfer including training of Indian personnel for construction activity undertaken by the shipyard.

Recruitment to Delhi Police from Various States

1579. **SHRI V.S. VIJAYARAGHAVAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any effort has been made to recruit people from different States in the Delhi Police ;

(b) if so, the total number of persons recruited from Kerala during the last two years ;

(c) whether there have been complaints about inordinate delay in sending appointment letters to candidates after recruitment ; and

(d) if so, the steps taken to obviate such delays ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a). Yes, Sir.

(b) and (c). Out of 643 candidates from Kerala selected for appointment, 611 have already been appointed. Delay in offering appointment to the remaining candidates is due to non-receipt of character verification reports from the home town police authorities

(d) The State Government has been addressed to expedite character verification reports.